

we cannot support it, and we stand in the United Nations with all countries which condemned the aggression.

SHRI RANGA: I do not want to make any speech.....

MR. SPEAKER: No, no. Then everybody will start.....

SHRI RANGA: We must make our position very clear, so far as Opposition is concerned. Yesterday there was no positive Resolution from that side except that it should be taken into consideration. Our amendments were voted down. But today they have pursued a different line.....(Interruptions). I am glad to learn that they are not moving any positive motion. I do not want to use any harsh language and, therefore, I abstain from it. They do not want to move their Resolution today. The statement made by the Prime Minister, however much she tried to be conciliatory and accommodating, has not satisfied us. Therefore, we have no other go but to walk out.

श्री अटल बिहारी वाजपेयी : सरकार ने जो रवैया सुरक्षा परिषद में अपनाया है, उसके खिलाफ हम सदन से बहिर्गमन कर रहे हैं।

(The members of Opposition then left the House.)

MR. SPEAKER: Since all of them have withdrawn, I presume nobody is pressing his amendment.

SHRI VIKRAM CHAND MAHAJAN: I seek leave of the House to withdraw my amendment No. 6.

Substitute motion No. 6 was, by leave, withdrawn.

MR. SPEAKER: I shall now put all the other amendments together to vote.

Substitute motions Nos. 1 to 5 and 7 to 9 were put and negatived.

PAPERS LAID ON THE TABLE
PROCLAMATION re: PUNJAB AND REPORT OF GOVERNOR OF PUNJAB

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): I beg to lay on the Table a copy each of the following papers:

- (1) Proclamation dated the 23rd August, 1968, issued by the President under article 356 of the Constitution, assuming to himself all functions of the Government of the State of Punjab.
- (2) Order dated the 23rd August, 1968, made by the President, in pursuance of sub-clause (i) of clause (c) of the above Proclamation.
- (3) Report of the Governor of Punjab dated the 21st August, 1968, to the President.

[Placed in Library. See No. LT-1844/68.]

19-31 HRS.
HALF-AN-HOUR DISCUSSION
TALCHER INDUSTRIAL COMPLEX

MR. SPEAKER: This half-an-hour discussion has already been postponed once. I do not want to postpone it further. We shall take it up now. It will be disposed of in a few minutes.

SHRI SURENDRANATH DWIVEDI (Kendrapara): I want to raise a discussion on this matter, Talcher Industrial Complex, because it seems from the reply of the Minister that they are delaying the entire process. I feel there is a conspiracy at some level in the Ministry, either at the political level or otherwise, by which they do not want such a good scheme to be taken up. Otherwise, I do not see any reason why this delay should be there.

19-31½ HRS.

[SHRI R. D. BHANDARE in the Chair]

As is known to everyone, this scheme was started in 1964 at the instance of the Government of India.